

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:70
ANSWERED ON:26.07.2001
DROUGHT AFFECTED STATES
ANANTA NAYAK;SULTAN SALAHUDDIN OWASI

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of districts hit by drought in different States, during the current year, State-wise;
- (b) the steps being taken by the Government for disbursing compensation to the farmers and relief to the drought hit States in the country;
- (c) the estimated loss and damage to crops, cattle and human life;
- (d) whether any starvation death/suicides/migration had taken place in the drought hit areas during the current year;
- (e) if so, the details thereof;
- (f) the names of States identified as chronically drought affected and the central aid sought and given for drought relief measures, State-wise;
- (g) whether a central team has been formed to visit the affected State to assess the situation; and
- (h) if so, the details of the report furnished by the team and the remedial measures taken thereon?

Answer

MINISTER OF AGRICULTURE (SHRI AJIT SINGH)

(a) to (h): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF LOK SABHA STARRED QUESTION NO.70 DUE FOR REPLY ON 26TH JULY, 2001.

(a) to (c): As reported by the State Governments, parts of Chhattisgarh, Gujarat, Himachal Pradesh, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Orissa and Rajasthan are facing drought like situation. 1 district in Uttaranchal is facing water scarcity conditions. A statement indicating State-wise details of number of districts, human & cattle population and cropped area affected, in the wake of drought, is at Annexure-I.

It is primarily the responsibility of the State Government concerned to undertake necessary rescue and relief measures in the wake of natural calamities including drought. Availability of funds exists with the States under Calamity Relief Fund (CRF) for taking such measures. The Government of India and the State Governments contribute to this fund in the ratio of 3:1. In addition, assistance has been provided from the National Calamity Contingency Fund (NCCF) in the wake of drought. A Statement indicating release of Central share of CRF during 2001-2002 and assistance provided from the NCCF, to the States is at Annexure-II. Distribution of relief at the ground level is the responsibility of the State Government concerned.

(d)&(e): Some migration of labourers do take place in the wake of drought. No reports on starvation deaths have been received from the drought affected States.

(f) to (h): The Government of Rajasthan had reported drought like conditions during last three years and the Governments of Gujarat and Madhya Pradesh/Chhattisgarh have reported drought like conditions during last two years. Central Teams visited these States and the details of assistance sought and provided from NCCF to these States during 2000-01 is indicated below:-

(Rs. in crore)

S.No.	State	Assistance Sought	Assistance Provided
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1. Gujarat 1974.23 85.00
2. Chhattisgarh 495.64 40.00
3. Madhya Pradesh 795.42+ 35.00
4. Rajasthan 2367.80 85.00

+ Includes requirement for Madhya Pradesh & Chhattisgarh.

ANNEXURE-I

STATE-WISE DETAILS OF NUMBER OF DISTRICTS, HUMAN & CATTLE POPULATION AND CROPPED AREA AFFECTED BY DROUGHT.

State Districts Population affected Cropped area affected (lakh ha.)
affected (Nos.) Human Cattle (In lkhs)

Chhattisgarh	12	94.08	32.40	11.36
Gujarat	23	291.00	107.00	13.50
Himachal Prad	12	46.64	NR	0.88
Jammu & Kashmir	15	NR	37.98	4.00
Karnataka	18	55.01	28.71	16.22
Madhya pradesh	32	127.10	85.78	39.52
Maharashtra	26	454.99	2.58	45.00
Orissa	28	119.50	65.54	11.00
Rajasthan	31	330.41	399.69	89.47

NR - Not reported.

ANNEXURE-II

STATE-WISE DETAILS OF RELEASE OF CENTRAL SHARE OF CALAMITY RELIEF FUND DURING 2001-2002 AND ASSISTANCE PROVIDED FROM NATIONAL CALAMITY CONTINGENCY FUND (NCCF).

(RS. IN LAKHS)

S.No. Name of State Central share of Calamity Assistance
Relief Fund released provided from NCCF

1. Chhattisgarh 2163.00 4000.00
2. Gujarat 11701.49 8500.00
3. Himachal Pradesh 3424.00 1898.00
4. Jammu & Kashmir - 2320.00
5. Karnataka 2936.00 -
6. Madhya Pradesh 4932.00 3500.00

7 Maharashtra 12380.00 -

8. Orissa 6465.75 3500.00

9. Rajasthan 12225.75 8500.00

10. Uttaranchal - -

TOTAL 56227.99 32218.00

NOTE: In addition, from NCCF amounting to Rs.2700.00 lakhs to Gujarat, Rs.1894.00 lakhs to Chhattishgarh, Rs.2272.00 lakhs to Madhya Pradesh, Rs. 1462.00 lakhs to Orissa and Rs.2897.00 lakhs to Rajasthan have been approved for release to these States.